

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH – COURT No. III

Customs Appeal No. 42315 of 2015

(Arising out of Order-in-Original No. 41214/2015 dated 31.08.2015 passed by Commissioner of Customs, No. 60 Rajaji Salai, Custom House, Chennai – 600 001)

M/s. Sri Jagadeesh Paper Cutting Works

No. 25A, Muthiya Mudalil Street,
Old Washermanpet,
Chennai – 600 021.

...Appellant

Versus

Commissioner of Customs

Chennai II Commissionerate,
No. 60, Custom House,
Rajaji Salai,
Chennai – 600 001.

...Respondent

APPEARANCE:

For the Appellant : Mr. Janakiraman, Advocate

For the Respondent : Ms. Rajini Menon, Authorized Representative

CORAM:

HON'BLE MR. VASA SESHAGIRI RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 01.09.2025

DATE OF DECISION : 25.11.2025

ORDER

The appeal is allowed. For order, see order of date in Customs

Appeal No. C/42314/2015.

Sd/-

(VASA SESHAGIRI RAO)
MEMBER (TECHNICAL)

MK